

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3474
TO BE ANSWERED ON THE 17TH DECEMBER, 2024

IMPLEMENTATION OF eNAM PLATFORM

3474. DR. RAJESH MISHRA:
SMT. SMITA UDAY WAGH:
SMT. HIMADRI SINGH:
SHRI KANWAR SINGH TANWAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the status of the implementation of the e-NAM platform across the country, State-wise particularly in Jalgaon district of Maharashtra and Amroha Parliamentary Constituency of Uttar Pradesh;
- (b) the number of markets/mandis in total that have been successfully integrated into the e NAM platform so far particularly in Jalgaon district of Maharashtra and Amroha Parliamentary Constituency of Uttar Pradesh;
- (c) the details of the specific challenges which have been faced in integrating markets/mandis into the e-NAM platform and the steps which are being taken to address these challenges particularly in Jalgaon district of Maharashtra;
- (d) the details of the Government's target for the number of mandis to be integrated into the e NAM platform in the upcoming year and the manner in which Maharashtra and particularly Jalgaon district contribute to achieving this goal; and
- (e) the details of the impact of e-NAM on farmers' income, market access, and transparency in trade transactions in Maharashtra?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Government is implementing National Agriculture Market (e-NAM) scheme wherein online trading of Agriculture and Horticulture commodities is done for transparent price discovery for farmers for their produce through competitive online bidding system. State-wise number of mandis integrated with e-NAM platform including in the State of Maharashtra & Uttar Pradesh is at Annexure-I. The number of mandis integrated with e-NAM platform in Jalgaon district of Maharashtra & Amroha Parliamentary Constituency of Uttar Pradesh is at Annexure-II.

(b) & (c): Amroha & Hasanpur Agricultural Produce Market Committee (APMC) mandis were integrated with e-NAM platform in the Amroha Parliamentary Constituency of Uttar Pradesh; Amalner, Chalisgaon, Chopda and Jalgaon are the four APMCs in Jalgaon district of Maharashtra which were onboarded on e-NAM platform. No specific challenges were faced during integration of aforesaid mandis with e-NAM platform.

(d): Government has given the target of 150 mandis to be integrated on e-NAM platform during FY 2024-25 and FY 2025-26. As per the revised Operational Guidelines pertaining to 'Approval of Proposals and release of Assistance' (Section 7) states that "The Director of Agricultural Marketing of the State Government or the Managing Director of State/UT Agriculture Marketing Board, as the case may be, will submit the proposal through principal Secretary/ Secretary, In-charge of Agricultural Marketing, to the State Level Sanctioning Committee (SLSC) chaired by Chief Secretary. The SLSC will scrutinize and consider the proposal(s) for sanction of the same received on prescribed Pro-forma. "If new proposals for integration of mandis with e-NAM are received from Government of Maharashtra, they shall be considered as per the guidelines.

(e): As on 31.10.2024, 1.78 crore farmers and more than 4250 Farmer Producer Organizations (FPOs) are registered on e-NAM. The platform provides access to broader markets, real-time pricing information, and e-payment systems, allowing farmers to receive timely payments. By offering quality grading, competitive bidding, and market intelligence, e-NAM empowers farmers to make informed decisions and maximize their profits. So far Rs.379330.13 Crore worth of trade has taken place on e-NAM, including Rs.6615.2 Crore by e-payment.

ANNEXURE-I

State-wise number of mandis integrated with e-NAM platform including in the State of Maharashtra & Uttar Pradesh

S. No.	States	Number of mandis integrated with e-NAM platform
1	Andhra Pradesh	33
2	Assam	3
3	Bihar	20
4	Chhattisgarh	20
5	Gujarat	144
6	Goa	7
7	Haryana	108
8	Himachal Pradesh	38
9	Jharkhand	19
10	Karnataka	5
11	Kerala	6
12	Madhya Pradesh	139
13	Maharashtra	133
14	Nagaland	19
15	Odisha	66
16	Punjab	79
17	Rajasthan	145
18	Tamil Nadu	157
19	Telangana	57
20	Tripura	7
21	Uttar Pradesh	125
22	Uttarakhand	20
23	West Bengal	18
Union Territories		
1	Andaman and Nicobar Islands	1
2	Chandigarh	1
3	Jammu & Kashmir	17
4	Puducherry	2
	Total	1389

ANNEXURE-II

Mandis integrated with e-NAM platform in Amroha Parliamentary Constituency of Uttar

Sr. No.	Mandi	Registered Farmer	Registered Trader	Registered Commission Agent	Registered FPO	Trade Volume (MT)	Trade Value (Cr)
1	AMROHA APMC	134	245	3	7	42538.01	99.22
2	HASANPUR APMC	91	37	0	3	22875.01	40.94
Total:		225	282	3	10	65413.02	140.16

Pradesh

Mandis integrated with e-NAM platform in Jalgaon district of Maharashtra

Sr. No.	Mandi	Registered Farmer	Registered Trader	Registered Commission Agent	Registered FPO	Trade Volume (MT)	Trade Value (Cr)
1	AMALNER	27363	170	56	7	26741.34	46.66
2	CHALISGAON	193	38	38	3	1958.17	3.62
3	CHOPADA	9110	112	21	4	26741.34	46.66
4	JALGAON	1237	473	273	18	5449.87	19.87
Total:		37903	793	388	32	60890.72	116.81
